

**IN THE INCOME TAX APPELLATE TRIBUNAL
"B" BENCH, KOLKATA**

**BEFORESHRI RAJPAL YADAV, HON'BLE VICE PRESIDENT
AND SHRI RAJESH KUMAR, HON'BLE
ACCOUNTANT MEMBER**

**I.T.A. No. 2467/Kol/2017
Assessment Year: 2014-15**

Smt. Suman Kothari 9, India Exchange 4th Floor, Room No. 6 Kolkata - 700001 [PAN: AEVPK0597H]	Vs	ITO, Ward-36(2), Kolkata
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Date of pronouncing the order : September 22nd, 2022

CORRIGENDUM

PER SHRI RAJESH KUMAR, ACCOUNTANT MEMBER :

The revenue has filed an application dt. 13/09/2022, wherein it is submitted that in order of the Tribunal dt. 10/05/2019, the date of pronouncement has been wrongly mentioned as **10/05/2018**. This is a typographical error and we rectify the same by passing this corrigendum. The date of pronouncement of the order shall be read as '**10/05/2019**'.

2. Ordered accordingly.

Order pronounced in the Court on 22ndSeptember, 2022 at Kolkata.

Sd/-

**(RAJPAL YADAV)
VICE-PRESIDENT**

Sd/-

**(RAJESH KUMAR)
ACCOUNTANT MEMBER**

Kolkata, Dated 22/09/2022

SC S.P.

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. संबंधितआयकरआयुक्त/ Concerned Pr. CIT
4. आयकरआयुक्त (अपील)/ The CIT(A)-
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, कोलकाता/DR,ITAT, Kolkata,
6. गार्डफाईल /Guard file.

आदेशानुसार/ BY ORDER,
TRUE COPY

Assistant Registrar
आयकरअपीलीयअधिकरण
ITAT, Kolkata